

**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 62/3237/2020
(S.W.P. No. 1740/2011)

This, the 07th day of May, 2021

(Through Video Conferencing)



**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Fareeda Begum

.....Applicant

(None)

VERSUS

State of J&K and others

....Respondents

(Mr. Rajesh Thapa, ld. DAG)

ORDER (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 1740/2011 (T.A. No. 3237/2020) wherein the relief was claimed against the Post of Anganwadi worker. It is not a civil post and the Tribunal does not have any jurisdiction. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

JNS